

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.131/2021 in CP(IB) No.228/7/HDB/2020
NAME OF THE COMPANY	Cosmos Forging Ltd
NAME OF THE PETITIONER(S)	Affuence Engineering and Enterprises Ltd
NAME OF THE RESPONDENT(S)	Cosmos Forging Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Financial Creditor appeared. Learned counsel for the Corporate Debtor appeared. Pleadings are complete. The matter is adjourned to 05.08.2021 for hearing.


**MEMBER
(TECHNICAL)**


**MEMBER
(JUDICIAL)**

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